

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No.29/RP/2018  
In Petition No.216/MP/2016**

Subject : Petition for review of the order dated 25.6.2017 in Petition No. 216/MP/2016 under Section 94 of the Electricity Act, 2003 read with Order 47 Rule 1 of the CPC and Regulation 103(1) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

Date of hearing : 12.2.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PCGIL)

Respondents : Bhopal Dhule Transmission Company Ltd. & others

Parties present :Ms. Suparna Srivastava, Advocate, PGCIL  
Ms. Manju Gupta, PCGIL  
Shri V.C., Sekhar, PCGIL  
Shri Jafar Alam, Advocate, BDTCL  
Shri Deep Rao, Advocate, BDTCL  
Shri Divyanshu Bhatt, Advocate, BDTCL  
Shri Tan Reddy, BDTCL  
Ms. Anisha Chopra, BDTCL

**Record of Proceedings**

Learned counsels for the Review Petitioner and the Respondent, BDTCL referred the impugned order dated 25.6.2016 and advanced extensive arguments in support of their contentions and reiterated the submissions made in their pleadings.

2. After hearing the learned counsels for the parties, the Commission reserved the order in the Review Petition.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**

